

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 03/2018  
in  
O.A. No.2728/2017

New Delhi, this the 12<sup>th</sup> day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Surjeet Kumar,  
S/o Late Sukh Beer,  
Post: Safai Karamchari,  
Group-D,  
Aged about 40 years,  
Resident of House No.A-23,  
Maharishi Valmiki Infectious Diseases Hospital,  
Kingsway Camp, New Delhi-110009.

...Applicant

(By Advocate: Ms. Akanksha Kapoor for Shri Tarun Sharma )

**Versus**

1. Madhup Vyas: Commissioner,  
North Delhi Municipal Corporation,  
Office at: Dr. Shyama Prasad Mukherjee Civic Centre,  
Jawahar Lal Nehru Marg,  
New Delhi-110002.
2. Dr. Yogesh Gupta  
Director- Hospital Administration,  
Health Department- North Delhi Municipal Corporation,  
Office at: 12<sup>th</sup> floor,  
Dr. Shyama Prasad Mukherjee Civic Centre,  
Jawahar Lal Nehru Marg,  
New Delhi-110002.

...Respondents

(By Advocate: Ms. Anupama Bansal )

**ORDER (ORAL)****Mr. Raj Vir Sharma, Member (J) :-**

Heard the learned counsels for the parties.

2. Learned counsel for respondents has submitted that they have complied with the orders of this Tribunal. In view of the substantial compliance of the orders of this Tribunal, nothing survives in the present CP and the same is, accordingly, closed. Notices are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, if he is still aggrieved.

( Nita Chowdhury )  
Member (A)

( Raj Vir Sharma )  
Member (J)

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